

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.218
Appeal/44(AHM)2022

Proceedings under Section 252(1) of Co. Act, 2013

IN THE MATTER OF:

Amit Kumar Goyal
(Winsome Spaces Pvt Ltd)
V/s
Registrar of Companies, Gujarat

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

None present for the applicant. Applicant is directed to remain present on next date. Roc reply to the matter would be decided on merits further necessary order will be passed.

List for further consideration on 08.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)